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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ C.O. (COMM.IPD-TM) 778/2022 and I.A. 20333/2022

KOHINOOR SEED FIELDS INDIA PVT LTD Petitioner

Through: Mr. Saurav Agarwal, Mr. Adarsh

Ramanujan, Ms. Sulekha Agarwal, Ms. Soumya Singh, & Mr. Prinee Pathak, Advs. (M: 8860193982)

Mr. Manoj Kumar Sharma, (Proxy counsel from Bar) (M:9811139236)

versus

VEDA SEED SCIENCES PVT. LTD. & ANR. Respondents

Through: Mr. Kapil Wadhwa, Mr. Raavi

Yogesh Venkata, Mr. RV Yogesh, Ms. Sindoora VNL, Ms. Twinkle Rathi, Mr. KV Pawan Kumar & Mr. Siddhanth Dutt, Advs. for R-1. (M:

9533864588)

Mr. Arun Mohan, Adv. amicus curiae from Chennai.

(M:9600020715)

Mr. Alankar Kirepkar, Adv. amicus curiae from Mumbai.

(M:9323166787)

2 WITH

+ C.O. (COMM.IPD-TM) 782/2022 and I.A. 20524/2022

KOHINOOR SEED FIRLDS INDIA PVT LTD Petitioner

Through: Mr. Saurav Agarwal, Mr. Adarsh

Ramanujan, Ms. Sulekha Agarwal, Ms. Soumya Singh, & Mr. Prinee Pathak, Advs. (M: 8860193982)
Mr. Manoj Kumar Sharma, (Proxy

counsel from Bar)

versus

VEDA SEED SCIENCES PVT LTD & ANR. Respondents

C.O. (COMM.IPD-TM) 778/2022 & connected matters

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Through: Mr. Kapil Wadhwa, Mr. Raavi

Yogesh Venkata , Mr. RV Yogesh, Ms. Sindoora VNL, Ms. Twinkle Rathi, Mr. KV Pawan Kumar & Mr.

Siddhanth Dutt, Advs. for R-1.

Mr. Arun Mohan, Adv. amicus

curiae from Chennai.

Mr. Alankar Kirepkar, Adv. amicus

curiae from Mumbai.

3 WITH

+

C.O. (COMM.IPD-TM) 783/2022

KOHINOOR SEED FIELDS INDIA PVT LTD Petitioner

Through: Mr. Saurav Agarwal, Mr. Adarsh

Ramanujan, Ms. Sulekha Agarwal, Ms. Soumya Singh, & Mr. Prinee Pathak, Advs. (M: 8860193982) Mr. Manoj Kumar Sharma, (Proxy

counsel from Bar)

versus

VEDA SEED SCIENCES PVT. LTD. & ANR. Respondents

Through: Mr. Kapil Wadhwa, Mr. Raavi

Yogesh Venkata , Mr. RV Yogesh, Ms. Sindoora VNL, Ms. Twinkle Rathi, Mr. KV Pawan Kumar & Mr.

Siddhanth Dutt, Advs. for R-1.

Mr. Arun Mohan, Adv. amicus

curiae from Chennai.

Mr. Alankar Kirepkar, Adv. amicus

curiae from Mumbai.

4 WITH

+ C.O. (COMM.IPD-TM) 179/2023

THE HERSHEY COMPANY

..... Petitioner

Through: versus

DILIP KUMAR BACHA, TRADING AS SHREE GANESH
NAMKEEN & ANR Respondents

C.O. (COMM.IPD-TM) 778/2022 & connected matters

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Through: Mr. Arun Mohan, Adv. amicus curiae

from Chennai.

Mr. Alankar Kirepkar, Adv. amicus

curiae from Mumbai.

5 AND

+ CS(COMM) 828/2022 and CRL.M.A. 8235/2023, I.A. 20135/2022, 20140/2022, 21994/2022, 2200/2023, 2212/2023, 6253/2023, 12359/2023

M/S KOHINOOR SEED FIELDS INDIA PVT LTD Plaintiff

Through: Mr. Saurav Agarwal, Mr. Adarsh

Ramanujan, Ms. Sulekha Agarwal, Ms. Soumya Singh, & Mr. Prinee Pathak, Advs. (M: 8860193982)
Mr. Manoj Kumar Sharma, (Proxy

counsel from Bar)

versus

M/S VEDA SEED SCIENCES PVT LTD Defendant

Through: Mr. Kapil Wadhwa, Mr. Raavi

Yogesh Venkata, Mr. RV Yogesh, Ms. Sindoora VNL, Ms. Twinkle Rathi, Mr. KV Pawan Kumar & Mr.

Siddhanth Dutt, Advs. for R-1.

Mr. Arun Mohan, Adv. amicus

curiae from Chennai.

Mr. Alankar Kirepkar, Adv. amicus

curiae from Mumbai.

CORAM:

JUSTICE PRATHIBA M. SINGH

ORDER

% 17.07.2023

- 1. This hearing has been done through hybrid mode.
- 2. The Amici Curiae appointed by the Court vide order 5th July, 2023 in the matter titled 'The Hershey Company v. Dilip Kumar Bacha' [C.O (COMM.IPD-TM) 179/2023] have appeared before the Court.
- 3. Mr. Arun Mohan, ld. Counsel has travelled from Chennai. Mr. C.O. (COMM.IPD-TM) 778/2022 & connected matters

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Alankar Kirpekar, ld. Counsel from Mumbai, is appearing virtually. Accordingly, the matter has been taken up.

- 4. Submissions on behalf of Mr. Arun Mohan, ld. Amicus Curiae has concluded.
- 5. None has appeared for the CGPDTM. Let an intimation be given to Mr. Harish Vaidyanathan Shankar, ld. CGSC to appear and assist in this matter.
- 6. List tomorrow i.e. on 18th July, 2023.

PRATHIBA M. SINGH, J

JULY 17, 2023/dk/dn

C.O. (COMM.IPD-TM) 778/2022 & connected matters